

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1267 OF 2024

IN THE MATTER OF:

Kuldeep Dhama	V/s	Applicant
State of U.P & Ors.		Respondent

MEMO OF PARTIES (As per order dated 23.01.2025)

Kuldeep Dhama	Versus	Applicant
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- 1. State of Uttar Pradesh**
Through its Additional Chief Secretary,
Environment, Forest and Climate Change, State of Uttar Pradesh,
Office of the Principal Chief Conservator of Forests,
17, Rana Pratap Marg, Lucknow, 226001;
Email: pccf-up@nic.in(RESPONDENT NO 1)
- 2. Director, Mining and Geology, Uttar Pradesh**
Khanji Bhawan 27/8, Raja Ram Mohan Rai Marg, Lucknow-226001
Email : director@dgmup.org(RESPONDENT NO 2)
- 3. District Magistrate, Baghpat,**
Collectorate Baghpat
Email : dmpag@nic.in(RESPONDENT NO 3)
- 4. CPCB , Through Member Secretary**
Parivesh Bhawan ,East Arjun Nagar New Delhi- 110032,
Email: mscb.cpcb@nic.in(RESPONDENT NO 4)
- 5. Uttar Pradesh Pollution Control Board**
Through Member Secretary ,
TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow,226010
Email: ms@uppcb.in(RESPONDENT NO 5)
- 6. M/s Smart Mart Stores Private Ltd.
(Project Proponent)**
A-1/1, Haridev Puri, 100 FT, Road, Nathu Colony Chowk,
Shahdara, New Delhi-110032
Email: 110032.sma.mar@gmail.com(RESPONDENT NO 6)